

(c) As often as is necessary.

(d) and (e). The Council has met ten times so far. Its Executive Committee called, Coordinating Committee has met 24 times. The arrangement is that whenever the Council is unable to meet, the Coordinating Committee meets and deals with the various matters relating to technical education.

PUBLICATION OF DETAILED ANNUAL REPORTS OF STATE UNDERTAKINGS

725. SHRI M. VALIULLA: Will the Minister of FINANCE be pleased to state whether Government have come to a decision on the question of publishing detailed annual reports of all State undertakings?

THE MINISTER OF FINANCE (SHRI T. T. KRISHNAMACHARI): The question presumably refers to one of the recommendations made by the Estimates Committee of the previous Lok Sabha in their Sixteenth Report. The question is still under consideration.

EXPENDITURE ON WELFARE OF SCHEDULED TRIBES

726. SHRI M. VALIULLA: Will the Minister of HOME AFFAIRS be pleased to state the amount (i) allocated and (ii) actually spent for the welfare of Scheduled Tribes in the Union Territories in 1956-57?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI B. N. DATAR): The amount allocated was Rs. 41.91 lakhs and the amount spent Rs. 28.26 lakhs.

SUPPLY OF ARMS FOR SALE TO THE CIVILIANS

727. SHRI M. VALIULLA: Will the Minister of DEFENCE be pleased to state the amount of money realised by the sale of arms which the Defence Department supplied for sale to the Civilians in India in the year 1956-57?

THE DEPUTY MINISTER OF DEFENCE (SHRI K. RAGHURAMAIAH): Rupees ten lakhs approximately.

IMPORT OF ARMS BY NON-GOVERNMENT AGENCIES

728. SHRI M. VALIULLA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the names of the non-Government agencies which imported arms for sale in India in 1956-57;

(b) the quantity and value of arms imported by these agencies during the same period; and

(c) the countries from which these arms were imported?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI B. N. DATAR): (a) A statement showing the names of the non-Government agencies which were granted licences for import of arms is attached. [See Appendix XVIII, Annexure No. 77.]

(b) and (c). The information is being collected and will be laid on the Table of the House.

LOCATION OF IRON ORE AND COKING COAL IN ANDHRA PRADESH

729. SHRI M. VALIULLA: Will the Minister of STEEL, MINES AND FUEL be pleased to state:

(a) whether deposits of iron ore have been located in Nanded and Medak districts of Andhra Pradesh; if so, what are the estimated quantities; and

(b) whether coking coal is also available in that State?

THE MINISTER OF MINES AND OIL (SHRI K. D. MALAVIYA): (a) No workable deposits of iron ore are reported to occur in Nanded and Medak districts of Bombay and Andhra Pradesh respectively. However, workable